N O T I C E

IT IS HEREBY NOTIFIED for the information of Advocates and Parties appearing in person that the **Division Bench** (Original Side/Appellate Side) presided over by **the Hon'ble Shri Justice Gautam A. Ankhad and Hon'ble Shri Justice Sandesh D. Patil** sitting from 18th May 2026 to 20th May 2026 and 22nd May 2026 has issued following directions:-

1. The Court will assemble at 11:00 AM on 18th May 2026 to 20th May 2026 and 22nd May 2026.

2. Circulation praecipes may be submitted to the Associate/Sheristedar before 1:30 PM on the preceding working day of the proposed hearing. For matters sought to be listed on Monday, 18th May 2026, the praecipes shall be submitted strictly before 1:30 PM on Friday, 15th May 2026.

3. No oral mentioning of matters shall be permitted. All praecipes shall be placed before the Hon'ble Judges for consideration and only such matters as are permitted, shall be listed on board.

4. The praecipe shall contain following particulars:
   (i) Date of filing of the main proceeding and interim application;
   (ii) Date of the impugned order/notice and/or cause of action;
   (iii) A brief note on the urgency for moving the Vacation Court (not exceeding five lines);
   (iv) Particulars of any order passed by the regular Court granting liberty to move the Vacation Court;
   (v) A statement indicating whether circulation was previously sought and refused during the present vacation period.
   (vi) The applicant shall annex to the praecipe a list of relevant dates and brief written submissions on merits, not exceeding 4 to 5 pages.

5. Incomplete praecipes or praecipes not complying with the aforesaid directions shall not be entertained.

6. Only those matters in which circulation is granted by the Court shall be listed on board.

By Order

Sd/-

(P.P. Jadhav)
I/c Registrar (Judicial-II)
High Court (A.S.), Bombay

Date : 14th May 2026